

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

15.04.2019

T.A./260/13/2015

A K SAMAL
-V/S-
BHARAT SANCHAR NIGAM LTD

ITEM NO:5

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. K. C. Kanungo
Mr. S. Behera

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant. No one was present on behalf of the applicant on 06.03.2019 and 29.01.2019. Vide order dated 06.03.2019, last opportunity was given to the applicant to take necessary step. It seems that the applicant has lost the interest to pursue this case.</p> <p>Therefore, the TA is dismissed in default for non-prosecution on the part of the applicant.</p> <p>Copy of this order be sent to the applicant by the Registry and Ld. Counsel for the respondents also.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>